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(Part I-Section 1)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No.21 (RE: 2013)/2009-2014
New Delhi: dated 8th August , 2013

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of Handbook of Procedures (Vol. I), the Directorate General of Foreign Trade hereby notifies a SION bearing number A-3644 in respect of the export product “Sodium Lauryl Ether Sulphate (Active Matter 69% min.)”. The new entry would be as under:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sodium Lauryl Ether Sulphate (Active Matter 69% min.)	1 kg	1	Palm Kernel Fatty Acid Distillate	0.49 kg
		2.	Copper Chromite Catalyst	0.004 kg
		3.	Ethylene Oxide	0.170 kg
		4.	Caustic Soda Flakes	0.06 kg
		5.	Sulphur	0.06 kg

2. Effect of Public Notice:-

A SION for the export product “Sodium Lauryl Ether Sulphate (Active Matter 69% min.)” in the Chemicals and Allied Products Group is being notified. This is a new entry.

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